

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.08.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>                                                                            | <b>Name of the parties</b>                                                         | <b>Counsel for Appellants</b> |
|---------------|--------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|-------------------------------|
| <b>1.</b>     | I.A. No. 5906 of 2026<br>in I.A. No. ____ of<br>2026 in Comp. App.<br>(AT) No. 346 of 2018 | Union of India<br>Vs.<br>Infrastructure Leasing and Financial Services Ltd. & Ors. | Rajdeep Panda                 |

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Assistant Registrar**